- for the year 2015-16, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Fund.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above. [Placed in Library. See No. L.T. 10863/16/19]
- (v) (a) Annual Report and Accounts of the National Culture Fund, New Delhi, for the year 2016-17, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Fund.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) above. [Placed in Library. See No. L.T. 10863/16/19]
- (vi) (a) Annual Report and Accounts of the Indian Museum, Kolkata, for the year 2016-17, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Museum.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (vi) (a) above. [Placed in Library. *See* No. L.T. 10861/16/19]
- (vii) (a) Annual Report and Accounts of the Namgyal Institute of Tibetology, Deorali, Gangtok, Sikkim, for the year 2016-17, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (vii) (a) above. [Placed in Library. See No. L.T. 10865/16/19]

## Report and Accounts (2017-18) of the DNH Power Distribution Corporation Ltd., Silvassa and related papers

THE MINISTER OF STATE OF THE MINISTRY OF POWER; AND THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): Sir, I lay on the Table, under sub-section (1) (b) of Section 394 of the Companies Act, 2013, a copy each (in English and Hindi) of the following papers:—

- (a) Sixth Annual Report and Accounts of the DNH Power Distribution Corporation Limited, Silvassa, Dadra and Nagar Haveli, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 10795/16/19]

- I. Notification of the Ministry of Finance.
- II. Accounts (2017-18) of the SEBI, Mumbai

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE; AND THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHNAN P.) Sir, I lay on the Table—

- I. A copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs), Notification No. G.S.R. 14 (E), dated the 7th January, 2019, publishing the National Savings Time Deposit (Amendment) Rules, 2019, under sub-section (3) of Section 15 of the Government Savings Promotion Act, 1873. [Placed in Library. See No. L.T. 10820/16/19]
- II. A copy (in English and Hindi) of the Annual Accounts of the Securities and Exchange Board of India (SEBI), Mumbai, for the year 2017-18, and the Audit Report thereon, under sub-section (4) of Section 15 of the Securities and Exchange Board of India Act, 1992.

[Placed in Library. See No. L.T. 10962/16/19]

- I. Notifications of the Ministry of Finance.
- II. Annual Statement of Accounts of IRDAI, Hyderabad.
- III. Reports of review of performance of various banks

वित्त मंत्रालय में राज्य मंत्री (श्री शिव प्रताप शुक्ला): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

- I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Financial Services), under subsection (3) of Section 114A of the Insurance Act, 1938; and Section 27 of the Insurance Regulatory and Development Authority Act, 1999:—
  - (1) F.No.IRDAI/Reg/4/151/2018, dated the 5th December, 2018,